Constructions of Gaushala

*56. SH. SHAMSHER SINGH GOGI, M.L.A.: Will the Deputy Chief Minister be pleased to state:-

Will the Deputy Chief Minister be pleased to state whether it is a fact that 38 acres of Gaucharan land is laying unused in village Katlaheri of Assandh; if so, whether there is any proposal under consideration of the Government to use the above said land for constructing new Gaushala for stray cattle together with the steps taken by the Government to check the problem of stray cattle in Assandh Assembly Constituency?"

Sh. Dushyant Chautala,

Deputy Chief Minister, Haryana

Yes, Sir. No proposal for constructing Gaushala on this land owned by Gram Panchayat has been received. A policy dated 4th February, 2019 has already been issued for construction of Gaushalas on Charand land in the villages. Similarly, instructions dated 3rd February, 2017 for establishment of animal phatak/gaugreh by the Panchayat are also in place to check the problem of stray cattle in the villages.